

**Ministry of Agriculture, Central Poultry Development
Organization (Northern Region), Chandigarh Office
Superintendent (Group 'B' post) Recruitment Rules, 2007**

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SCHEDULE 1 :-

**Ministry of Agriculture, Central Poultry Development
Organization (Northern Region), Chandigarh Office
Superintendent (Group 'B' post) Recruitment Rules, 2007**

Ministry of Agriculture, Central Poultry Development Organization
(Northern Region), Chandigarh Office Superintendent (Group 'B'
post) Recruitment Rules, 2007

1. Short title and commencement :-

(1) These rules may be called the Ministry of Agriculture, Central Poultry Development Organization (Northern Region), Chandigarh Office Superintendent (Group 'B' post) Recruitment Rules, 2007.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of Recruitment, age limit, qualifications etc. :-

The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,

(a) who was entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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